[Shri K.N. Balagopal]

But now the self-financing sector model of education is subjected to a lot of criticism. The quality of teaching and the quality of teachers in the self-financing colleges is a major point of criticism. Even the courts raised concerns about the poor condition of some of these colleges.

If the serious introspection is there, we can find different aspects from University-level academic intervention, admission procedure, physical infrastructure to the quality of teachers and staff, etc., are responsible for this. Out of all this, the quality of academic staff is more important.

For ensuring the quality of teachers and academic staff, strict quality control mechanism should be followed. Now the national level agencies are stipulating the qualifications. But regular monitoring, approving the teachers by the Universities, ensuring the salary and service conditions to attract better staff, etc., are lacking. This leads to the exploitation by the managements, which reciprocally alienates good teachers from the system.

Hence, the Government is requested for initiating necessary directions and Rules to ensure the Salary and Service conditions of academic staff of self-financing institutions in India.

Demand for Central assistance to develop state-of-the-art facilities for various sports in Tamil Nadu

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, the Tamil Nadu Government, under the dynamic leadership of our hon. Chief Minister, has taken a host of measures for the upgradation of Integrated Sports Complexes in Tamil Nadu. Under her patronage and allocation of money towards various measures, the Tamil Nadu sportspersons have brought pride to the State by winning Gold medals in the Commonwealth Games in Glasgow, 2014.

To provide world class training to Ooty students learning in sports hostels and other budding talent, youth in the remote rural villages and tribal children, I urge the Central Government to provide assistance to the State of Tamil Nadu in providing state-of-the art infrastructure facilities in the Nilgiris' sports complexes and stadia. The Government must also introduce scholarship programmes for tribal children in order to equip them in a particular sport or in team sport. Developing their gymnastic skills and improving their performance in athletics and archery needs more attention through an improvised system of extracting unique capabilities and identifying budding talent among the tribal brethren in the Nilgiris, Tamil Nadu.

Conducting national level competitions in all disciplines of sports and identifying extraordinary talent of the Tamil Nadu youth needs Government of India's priority in the promotion of sports in India.

Need to reconsider the proposal for cancellation of the stoppage of Rajdhani Express at Naugachhia in Bihar

श्रीमती कहकशां परवीन (बिहार) : महोदय, अखबारों में छपा है कि 12423/12424 राजधानी एक्सप्रेस ट्रेन 1 अक्टूबर से नौगछिया स्टेशन पर नहीं रुकेगी। नौगछिया स्टेशन से इस ट्रेन के लिए टिकटों की अग्रिम बुकिंग बन्द कर दी गई है, इसलिए अब नौगछिया तथा भागलपुर के यात्रियों को इस ट्रेन को पकड़ने के लिए पटना जाना पड़ेगा। इस कारण तमाम सांसदों, उद्योगपतियों तथा व्यापारियों को दिल्ली पहुंचने में परेशानी होगी। महोदय, 11 मार्च, 2012 से यह राजधानी ट्रेन नौगछिया स्टेशन पर रुक रही थी, किन्तु अचानक अब इसका ठहराव बन्द करने का निर्णय लिया जा रहा है। इसमें नौगछिया के लिए एसी-3 की छः सीटें, एसी-2 दो सीटें व एसी-1 की दो सीटें आरक्षित थीं, जिससे यहां के लोगों को बड़ी सहूलियत थी और इससे रेलवे को फायदा भी था, क्योंकि सारी सीटें भर जाती थीं। दिल्ली से नौगछिया जाने वाली विक्रमशिला एक्सप्रेस व बह्मपुत्र मेल पांच घंटे ज्यादा समय लेती हैं और इसके बन्द हो जाने से उनमें भीड़ भी बढ़ जाएगी।

अतः मेरी रेल मंत्रालय से गुज़रिश है कि राजधानी एक्सप्रेस 12423/12424 के नौगछिया स्टेशन पर ठहराव को रद्द करने के निर्णय पर पुनर्विचार किया जाए और इसका ठहराव बहाल किया जाए, जिससे यहां के यात्रियों को हो रही भारी परेशानी से बचाया जा सके।

Demand to take concrete steps to curb the increasing incidents of missing of women and children in Madhya Pradesh

श्री मोती लाल वोरा (छत्तीसगढ़) : मध्य प्रदेश में महिलाएं और बच्चे अपने आपको सुरक्षित महसूस नहीं कर रहे हैं। स्थिति यह है कि पिछले पांच वर्षों में महिलाओं और बच्चों के लापता होने की संख्या में निरन्तर वृद्धि हो रही है। गत 2010 में बच्चों के लापता होने की 440, 2011 में 517, 2012 में 630, 2013 में 748 और वर्ष 2014 में मई माह तक 406 घटनाएं हो चुकी हैं। महिलाओं के मामले में वर्ष 2013 में 3209 प्रकरण दर्ज हुए और 2014 में मई मत 2904 प्रकरण दर्ज हो चुके हैं। शायद यह सब मानव तस्करी के लिए किया जा रहा हो।

मेरा केन्द्र सरकार से अनुरोध है कि वह प्रकरण की गम्भीरता को देखते हुए तत्काल राज्य सरकार से परामर्श कर ठोस कदम उठाये, ताकि मध्य प्रदेश में महिलाएं और बच्चे अपने आपको सुरक्षित महसूस कर सकें।

Demand to take steps to prevent encroachment and misuse of land belonging to Defence Forces in the country

SHRI AMBETH RAJAN (Uttar Pradesh): Sir, large extent of land is under the control of the Defence establishment. An estimate states that 17.31 lakh acres of land is under the control of the Defence Ministry. Out of this, 1.57 lakh acres of land is situated within the 62 notified Cantonments. About 15.96 lakh acres of land is situated outside the